

**GOVERNMENT OF INDIA
MINISTRY OF POWER**

**LOK SABHA
STARRED QUESTION NO.222
TO BE ANSWERED ON 27.12.2018**

RURAL ELECTRIFICATION

***222. SHRI PRAHLAD SINGH PATEL:**

**Will the Minister of POWER
be pleased to state:**

- (a) whether the Union Government has sought information/report from State Governments about the progress of the rural electrification in their respective States;**
- (b) if so, the details of reports submitted by the State Governments in this regard;**
- (c) the funds allocated to each State for rural electrification during the last three years;**
- (d) whether certain State Governments have requested for additional help to meet the target of rural electrification; and**
- (e) if so, the details thereof?**

A N S W E R

**THE MINISTER OF STATE (INDEPENDENT CHARGE) FOR POWER AND
NEW & RENEWABLE ENERGY**

(SHRI R.K. SINGH)

(a) to (e) : A Statement is laid on the Table of the House.

STATEMENT

STATEMENT REFERRED TO IN REPLY TO PARTS (a) TO (e) OF STARRED QUESTION NO.222 TO BE ANSWERED IN THE LOK SABHA ON 27.12.2018 REGARDING RURAL ELECTRIFICATION.

(a) & (b) : As reported by the States, all inhabited census villages across the country were electrified as on 28.04.2018.

In order to ensure close monitoring and smooth implementation, the progress of rural electrification schemes namely Deen Dayal Upadhyaya Gram Jyoti Yojana (DDUGJY) and Pradhan Mantri Sahaj Bijli Har Ghar Yojana (Saubhagya) is updated by the respective State DISCOMs/Implementing agencies on online web portal www.ddugjy.gov.in and www.saubhagya.gov.in, respectively.

(c) : Funds are released against sanctioned projects in installments based on the utilisation of amount released earlier and fulfillment of stipulated conditions under DDUGJY and Saubhagya. Grant of Rs.21,527 crore and Rs.1,541 crore has been disbursed to the States during the last three years under DDUGJY and Saubhagya, respectively. The State-wise details are given at Annexure-I and Annexure-II respectively.

(d) & (e) : Based on the requests received from the States, an additional amount of Rs.11,996 crore has been sanctioned for 14 States under DDUGJY for creation of additional infrastructure to cater to the need of household electrification under Saubhagya scheme.

ANNEXURE-I**ANNEXURE REFERRED TO IN PART (c) OF THE STATEMENT LAID IN
REPLY TO STARRED QUESTION NO. 222 TO BE ANSWERED IN THE LOK
SABHA ON 27.12.2018 REGARDING RURAL ELECTRIFICATION.**

State-wise grant disbursed during the last three years under DDUGJY including RE Component**(Rs. in crore)**

Sl. No.	Name of the State	2015-16	2016-17	2017-18	Total
1	Andhra Pradesh	31	128	165	324
2	Arunachal Pradesh	31	101	81	213
3	Assam	338	598	401	1,337
4	Bihar	710	1,292	763	2,765
5	Chhattisgarh	279	126	552	957
6	Gujarat	58	110	143	312
7	Haryana	-	-	45	45
8	Himachal Pradesh	28	-	-	28
9	J&K	-	-	65	65
10	Jharkhand	-	327	862	1,189
11	Karnataka	44	145	204	393
12	Kerala	-	134	87	221
13	Madhya Pradesh	439	421	598	1,457
14	Maharashtra	43	257	143	443
15	Manipur	7	36	33	76
16	Meghalaya	-	26	58	83
17	Mizoram	19	14	42	75
18	Nagaland	48	21	24	93
19	Odisha	514	1,079	366	1,959
20	Punjab	-	-	15	15
21	Rajasthan	253	349	782	1,383
22	Sikkim	-	-	18	18
23	Tamil Nadu	77	110	2	189
24	Telangana	5	27	60	93
25	Tripura	49	78	62	189
26	Uttar Pradesh	1,249	2,262	3,149	6,660
27	Uttarakhand	71	16	33	121
28	West Bengal	305	273	241	819
29	Puducherry	-	1	-	1
30	Andaman & Nicobar	-	-	1	1
Grand Total		4599	7932	8995	21527

ANNEXURE-II

**ANNEXURE REFERRED TO IN PART (c) OF THE STATEMENT LAID IN
REPLY TO STARRED QUESTION NO. 222 TO BE ANSWERED IN THE LOK
SABHA ON 27.12.2018 REGARDING RURAL ELECTRIFICATION.**

**State-wise grant released under Saubhagya scheme during the
FY 2017-18 (since inception on 11.10.2017)**

Sl. No.	Name of the State	(Rs. in Crore)
1	Assam	42
2	Bihar	115
3	Chhattisgarh	43
4	J&K	2
5	Jharkhand	70
6	Kerala	15
7	Madhya Pradesh	260
8	Maharashtra	15
9	Manipur	6
10	Nagaland	5
11	Odisha	76
12	Uttar Pradesh	864
13	Uttarakhand	13
14	West Bengal	14
	Total	1,541
